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Title: Secretary-General reported the messages from Rajya Sabha that Rajya Sabha concurred in the recommendation of the Lok Sabha to elect One Member to the Joint Committee on Offices of Profit and One Member to the Joint Committee to Examine Matters Relating to Allocation and Pricing of Telecom Licences and Spectrum.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:

(i) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Monday, the 3rd September, 2012 adopted the following Motion in regard to the Joint Committee on Offices of Profit:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect one member of Rajya Sabha, in accordance with the system of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri P.R. Rajan from Rajya Sabha and do communicate to that House the name of the member so elected by Rajya Sabha to the Joint Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, Dr. T.N. Seema, Member, Rajya Sabha has been duly elected to the said Joint Committee.'

(ii) 'I am directed to inform you that the Rajya Sabha at its sitting held on Wednesday, the 5th September, 2012 adopted the following motion regarding filling up of the casual vacancy in the Joint Committee to Examine Matters Relating to Allocation and Pricing of Telecom Licenses and Spectrum:-

MOTION

"That this House concurs in the recommendation of Lok Sabha that Rajya Sabha do appoint one Member of Rajya Sabha to the Joint Committee to Examine Matters Relating to Allocation and Pricing of Telecom Licenses and Spectrum in the vacancy caused by the retirement of Prof. P.J. Kurien from the Rajya Sabha and communicate to Lok Sabha the name of the Member so appointed by the Rajya Sabha to the Joint Committee and resolves that Shri Ananda Bhaskar Rapolu be appointed to the said Joint Committee to fill the vacancy."'